

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 422/(MAH)/2017

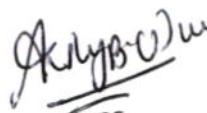
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Oriental Aromatics Limited.

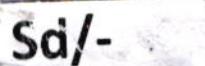
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Akshay Udeslu ilb Sanjay Udeslu and Co.	Adv for Petitioner	

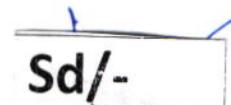
ORDER

CSP 422/230-232/NCLT/MB/MAH/2017

Company Petition is allowed vide separate order.


 Sd/-

V. NALLASENAPATHY
 Member (Technical)


 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)